

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2696**  
TO BE ANSWERED ON: 11.08.2023

**DIGITAL HEALTHCARE APPS**

**2696. MS. DOLA SEN:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government has data with regard to the Digital Healthcare apps currently running in the country;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) whether Government has analyzed the authenticity of such apps; and
- (d) if so, the details thereof, if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (d): Ministry of Electronics & IT does not maintain data-base of Digital Healthcare Apps running in the country.

Ministry of Health & Family Welfare have informed that Ayushman Bharat Digital Mission (ABDM) has been launched which aims to develop the backbone necessary to support the integrated digital health infrastructure of the country and create longitudinal Electronic Health Record(EHR) for the citizen.

Union Health Ministry has notified Electronic Health Record (EHR) Standards to promote data standards which can facilitate interoperability of healthcare information across various health IT systems.

National Health Authority (NHA) has issued several guidelines and notification to govern the conduct of digital health applications which are integrated with ABDM ecosystem. These include Health Data Management Policy, Data Privacy Policy & ABDM Health Records (PHR) Mobile App Privacy Policy which sets out the minimum standards for data privacy and protection.

NHA has also defined policies and procedures for authenticating digital healthcare applications which are part of ABDM ecosystem. Through a Sandbox, environment applications are validated and integrated within ABDM framework for facilitating wider use of digital health application across the country.

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